BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 038.

Dated: 8 DEC 1994

APPLICATION NO: 326 of 1994

APPLICANTS: - Sri.R.N. Pandey, V/S.

RESPONDENTS:- Secretarym, M/o. Agriculture, NDelhi & Others.,

Te

- 1. Sri.M.S.Anandaramu, Advocate, No.27, Chandrashekar Complex, Ist Main Road, First Floor, Gandhinagar, Bangalore-9.
- 2. Sri.M.Vadudeva Rao, Addl.CGSC, High Court Bldg, Bangalore-1.

Subject:- Ferwarding of cepies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 25-11-1994.

Issued on 8/12/94 D

To DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: : BANGALORE

GRIGINAL AFFLICATION NO. 326/94

THURSDAY, THE TWENTY FIFTH DAY OF NOVERBER 1994

SHRI A.M.VUJJANARADHYA.

....MEMSER (J)

Shri R...Pandey, S/o Shyam Sundar Pandey, aged about 46 years, Agronomist-cum-Seed Testing Officer, Central Fodder Seed Froduction Farm, Hessarghatta, Bangalore-550 088.

...Applicant

By Advocate Shri M.S.Anandaramu.

Versus

- The Union of India, rep. by its Secretary, Ministry of Agriculture, Krishi Bhavan, Naw Delhi.
- 2. The Director, Government of India, Regional Station for Foruge Production & Demonstration, Hisar (Haryana)-125 002.
- 3. The Director, Central Fodder Seed Production Farm, Heesarghatta, Bangalore-560 088.

...Respondents

By Advocate Shri M. Vasudeva Rao, A.C.G.S.C.

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Heard. The applicant has been permitted of the E.B. by the respondents as per order dated 27.12.94

(Annexure R1). The payment of arrears as per this order is not sofar made. She is Anandaramu submits that inspite of applicant's representation, the amount due to him has been withheld and therefore, he should be granted interest.

**Naving regard to the delay of nearly 5 years, I feel it is just and proper to award interest at the rate of 12% per annum on the amount due and the same should be paid along with arrears within two months from the date of receipt of a copy of this order. No costs:

Sd A.N.VUJJA NARADHYA) MEMBER (J)

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TRUE COPY

Sect on Officer

Gentral Administrative Tribunal

Bangalore Bench Bangalore